	Annexure-3							
Name of the corporate Debtor : SHREE AHUJA PROPERTIES								
AND REALTORS PRIVATE LIMITED.	ND REALTORS PRIVATE LIMITED. Date of Commencement of CIRP: 18-05-2023 List of Creditors as on: 19-06							
List of secured financial creditors (other than financial creditors belonging to any class of creditors)								
		(Amount in Rs.)						
		Amoun						

Sr. No.	Name of Creditors	Identification No. (CIN No.)	Details of Claims Received		Details of Claims Admitted						Amount	Amoun t of	Amount	Amount of		
			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of claim	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether Related Party ?	% of voting Shares In CoC	Amount of Mutual Continge nt Claims that may be set-off	Claims Not Admitte d	Claims Under Verificatio n	Remarks, if Any		
	1	INDIABULLS HOUSING FINANCE LIMITED	L65922DL2005PLC136 029	N.A	As per Regulation 13 & 14 of CIRP Regulations ON THE BASIS OF BEST ESTIMATE - no claim submitted. Earlier taken from roc records. It may noted even section 7 application filed by IHFL. Later the amount was emailed by IHFL. Claims Still Awaited. (Earlier amount was taken of Rs. 200 Crores)	426857552	SECURED	426857552	0	No	93.62	0	0	0	0	As per Regulation 13 & 14 of CIRP Regulations ON THE BASIS OF BEST ESTIMATE - no claim submitted. Earlier taken from roc records. It may noted even section 7 application filed by IHFL. Later the amount was emailed by IHFL. Claims Still Awaited. (Earlier amount was taken of Rs. 200 Crores)
		TOTAL			0	426857552		426857552	0		93.62	0	0	0	0	